

CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH.

Original Application No.563/2001.

Friday, this the 17th day of August, 2001.

The Hon'ble Shri Justice Ashok Agarwal, Chairman,  
The Hon'ble Shri G.C.Srivastava, Member (A).

M.S.Bait,  
6/62, C.G.S. Colony,  
Ghatkopar (West),  
Mumbai - 400 086.  
(By Advocate Shri M.S.Lad)

...Applicant.

v.

1. Union of India through  
The General Manager,  
India Government Mint, Fort,  
Mumbai - 400 001.

2. Shri S.P.Deolekar,  
Assey Department,  
A.G. No.12,  
India Govt. Mint, Fort,  
Mumbai - 400 001.

...Respondents.

: O R D E R (ORAL) :

Shri Justice Ashok Agarwal, Chairman.

Applicant who is holding the post of Laboratory Assistant Gr. II is an aspirant for promotion to the post of Laboratory Assistant Gr.I. By the impugned order passed on 1.12.2000 second respondent has been promoted, whereas applicant has been denied the same. Applicant has submitted his representations against the aforesaid grant of promotion to Respondent No.2 and denial of promotion to him on 16.12.2000 and 13.1.2001 at Exhibit - B collectively. No decision thereon has so far been taken by the Respondents. In the circumstances, we find that interest of justice will be duly met by disposing of the present OA at this stage itself without issue of notices with a

...2.

direction to the Respondents to give the decision on the aforesaid representations by passing a speaking order and communicate the same to the applicant expeditiously within a period of two months from the date of receipt of a copy of this order.

2. The present OA, is disposed of with the aforesaid directions.

*G.C.Srivastava*  
(G.C.SRIVASTAVA)  
MEMBER(A)

*Azhok Agarwal*  
(AZHOK AGARWAL)  
CHAIRMAN

B.